

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO. †2636  
TO BE ANSWERED ON 27.12.2018**

**Utilisation of Sports Facilities**

**†2636. SHRI SADASHIV LOKHANDE:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

**(a) whether the Government is aware that only a small number of the people are able to utilize the services/schemes of various sports facilities in the country;**

**(b) if so, the reaction of the Government thereto;**

**(c) the details and the present status of Panchayat Yuva Krida aur Khel Abhiyan (PYKKA); and**

**(d) the steps taken/being taken by the Government to ensure that more and more people get benefits of the said facilities in the country?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR YOUTH AFFAIRS & SPORTS  
{COL. RAJYAVARDHAN RATHORE (RETD.)}**

**(a) to (d) 'Sports' is a State subject and the promotion and development of sports in the country including implementation of services/schemes is primarily the responsibility of the State Governments. The Central Government complements / supplements the efforts of the State Governments. Therefore, the details of utilization of services / schemes of various sports facilities in the country are not maintained by this Ministry. The Ministry through its various schemes facilitates creation of sports infrastructure and other services for usage by the public, the details of which are given at Annexure.**

**The Centrally Sponsored Scheme of Panchayat Yuva Krida aur  
Khel Abhiyan (PYKKA) has been discontinued since 2014-15.**

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**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA UNSTARRED QUESTION NO. †2636 FOR 27.12.2018 ASKED BY SHRI SADASHIV LOKHANDE, MP, REGARDING UTILISATION OF SPORTS FACILITIES**

Annexure

Schemes implemented by this Ministry for facilitating creation of sports infrastructure and other services for usage of public

- i. **Khelo India – National Programme for Development of Sports** : This Scheme was formulated by the Ministry to infuse sports culture and achieve sporting excellence in the country by encouraging sports for all thus allowing the population across gender and all age groups to harness the power of sports through its cross-cutting influence, namely, holistic development of children & youth, community development, social integration, gender equality, healthy lifestyle, national pride and economic opportunities related to sports development through its twelve verticals.
- ii. **Scheme for Assistance to National Sports Federations (NSFs)** : Under this Scheme, the Government provides assistances to NSFs for conducting National Championships and International tournaments in India, participation of national teams in International tournaments in India and abroad, organizing National coaching camps, procuring sports equipment, engagement of foreign coaches, etc.
- iii. **National Sports Development Fund (NSDF)** : This Fund was established by the Central Government in 1998, under Charitable Endowments Act 1890, with a view to mobilizing resources from the Government as well as non-governmental sources, including the private/corporate sector and non-resident Indians, for promotion of sports and games in the country. Financial assistance is provided from the Fund to outstanding sportspersons, Sports Federations and other organizations. Special stress is being given to support the sportspersons who have been selected under a programme namely, TOP (Target Olympic Podium) Scheme, specifically devised to train medal prospects for future Olympics.
- iv. **Sports Promotional Schemes of Sports Authority of India (SAI) are given as under :**
  - **National Sports Talent Contest Scheme (NSTC)** : National Sports Talent Contest, (NSTC) Scheme is being implemented to scout sports talent in the age group of **8-14** years from schools and nurture them into future medal hopes by providing scientific training.
    - a. **Indigenous Games & Martial Arts (Sub-Scheme of NSTC)** :This scheme aims to promote indigenous games & martial arts in the schools in rural and semi-urban areas and scouting of talent in these games for nurturing in modern sports.
    - b. **Adoption of Akharas under NSTC Scheme** : Wrestling has been a traditional indigenous sport in the country and mostly played at village level. In order to create a broader base for modern wrestling, Akharas are being adopted under this Scheme.

- **Army Boys Sports Company (ABSC)** : This is a collaborative venture of SAI with the Indian Army, The main objective of the Scheme is to make use of the good infrastructure and disciplined environment of the Army for training boys in the age group of **8-14** years of age, to achieve excellence in sports. After attaining the required age of seventeen and a half years, the trainees are also offered placement in the Army.
- **SAI Training Centre (STC)** : In order to groom the junior level sports persons in the age group of **12-18** years, SAI Training Centres (STC) are established in a State where the sports infrastructure is provided by the respective State Governments.
- **Special Area Games (SAG)** : Special Area Games (SAG) Scheme aims at scouting natural talent for modern competitive sports and games from inaccessible tribal, rural and coastal areas of the country and nurturing them scientifically for achieving excellence in sports. Trainees in the age group of **10-18** years are selected in this scheme.
- **Extension Centre of STC/SAG** : The extension centres of STC/SAG centres Scheme was started to cover schools and colleges for wider coverage, with a view to develop sports standards in schools and colleges having requisite basic sports infrastructure and had shown good results in sports. Trainees in the age group of **10-18** years are selected under Non-Residential basis for regular training.
- **Centre of Excellence (COE)** : The scheme envisaged induction of sportspersons, who had performed well at Sr. National Competitions, for further advance scientific training at the Regional Centres of SAI. These Centres of Excellence operate as regular coaching camps for the best available talent in India in the respective sports discipline in the age group of **12-25**years.
- **National Sports Academies (NSA)** : The National Sports Academies (NSA) Scheme aims to promote sports on single discipline basis in collaboration with the National Sports Federations to attract sports talent in the respective sports discipline in the age group of **12-25** years.

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